

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI.**

ORDER

In super-session of all earlier orders, the following transfers and postings are hereby made in official exigency with immediate effect :-

S.No.	Name of Officials (Sh./ Ms.)	From	To
1	Rohil Kumar EC- 88881508	JJA/ Ahlmad in the Court of Sh. Hasan Anzar, Ld. Spl. Judge, PC Act, CBI, RADC.	JJA/ Asstt. Ahlmad in the Court of Sh. Hasan Anzar, Ld. Spl. Judge, PC Act, CBI, RADC.
2	Shilpi Bhatia EC- 23762403	JA in Facilitation Centre, RADC.	JA/ Ahlmad in the Court of Sh. Hasan Anzar, Ld. Spl. Judge, PC Act, CBI, RADC.
3	Pankaj Kaushik EC- 10582294	JJA/ Asstt. Ahlmad in the Court of Sh. Sanjay Bansal, Ld.Spl. Judge, PC Act, CBI, RADC.	JJA in Facilitation Centre, RADC.
4	Sameer Raj Singh EC- 30331246	JJA/ Ahlmad in the Sh. Sanjay Khanagwal, Ld. Spl. Judge, PC Act, CBI, RADC.	JJA/ Asstt. Ahlmad in the Sh. Sanjay Khanagwal, Ld. Spl. Judge, PC Act, CBI, RADC
5	Manju Sharma EC- 13530	JA in Judicial Branch, RADC.	JA/ Ahlmad in the Sh. Sanjay Khanagwal, Ld. Spl. Judge, PC Act, CBI, RADC.
6	Rajesh Chhikara EC- 40155770	JJA/ Ahlmad in the Court of Sh. Sanjay Bansal, Ld. Spl. Judge, PC Act, CBI, RADC.	JJA/ Asstt. Ahlmad in the Court of Sh. Sanjay Bansal, Spl. Judge, PC Act, CBI, RADC.
7	Varsha Sharma EC- 66588875	JA, Cash Branch/ Fine & Audit Branch, RADC	JA/ Ahlmad in the Court of Sh. Sanjay Bansal, Ld. Spl. Judge, PC Act, CBI, RADC.
8	Dharmender EC- 14949720	JJA/ Asstt. Ahlmad in the Court of Sh. Deepak Kumar-II, Ld. ACMM-cum-ACJ, RADC.	JJA/Asstt. Ahlmad in the Court of Ms. Neelofar Abida Parveen, Ld. Spl. Judge, PC Act, CBI, RADC.
9	Amandeep Singh Saini EC- 85893227	JJA/ Ahlmad in the Court of Sh. Jay Thareja, Ld. Spl. Judge, PC Act, ACB, RADC.	JJA/ Asstt. Ahlmad in the Court of Sh. Jay Thareja, Ld. Spl. Judge, PC Act, ACB, RADC.
10	Ghanshyam EC- 75486562	JA, General Branch, RADC.	JA/ Ahlmad in the Court of Sh. Jay Thareja, Ld. Spl. Judge, PC Act, ACB, RADC.
11	Puneet Tanwar EC- 26661385	JJA/ Ahlmad in the Court of Ms. Vidhi Gupta Anand, Ld. ACMM, RADC.	JJA, Cash Branch/ Fine & Audit Branch, RADC.
12	Jyoti Arora EC- 93010431	JA in Leave Section, RADC.	JA/ Ahlmad in the Court of Ms. Vidhi Gupta Anand, Ld. ACMM, RADC.
13	Jaibir EC- 33238111.	JJA/ Ahlmad in the Court of Sh. Deepak Kumar-II, Ld. ACMM, RADC.	JJA/ Asstt. Ahlmad in the Court of Sh. Deepak Kumar-II, Ld. ACMM-cum-ACJ, RADC.
14	Neeraj Mann EC- 27525612	JA/ Asstt. Ahlmad in the Court of Ms. Neelofar Abida Parveen, Ld. Spl. Judge, PC Act, CBI, RADC.	JA/ Ahlmad in the Court of Sh. Deepak Kumar-II, Ld. ACMM, RADC.
15	Ajay Kumar EC- 64435555	JJA/ Ahlmad in the Court of Sh. Harjeet Singh Jaspal, Ld. ACMM, RADC.	JJA/Asstt. Ahlmad in the Court of Sh. Manoj Kumar Nagpal, Ld. Spl. Judge, PC Act, CBI, RADC.
16	Rajni Gupta EC- 75483681	JA/Asstt. Ahlmad in the Court of Sh. Manoj Kumar Nagpal, Ld. Spl. Judge, PC Act, CBI, RADC.	JA/ Ahlmad in the Court of Sh. Harjeet Singh Jaspal, Ld. ACMM, RADC.
17	Kawaljeet Singh EC- 3210	Sr. PA in the Court of Sh. Harjyot Singh Bhalla, Ld. POLC, RADC.	Sr. PA in the Court of Sh. Sanjay Khanagwal, Ld. Spl. Judge, PC Act, CBI, RADC.
18	Sunita Kumari EC- 91212326	PA in the Court of Sh. Sanjay Khanagwal, Ld. Spl. Judge, PC Act, CBI, RADC.	PA in the Court of Sh. Harjyot Singh Bhalla, Ld. POLC, RADC
19	Naveen EC- 36788262	Chowkidar attached with Court of Sh. Bhupinder Singh, Ld. Spl. Judge, PC Act, CBI, RADC.	Stationery Branch, RADC.
20	Narender Singh EC- 93437256	Peon in Stationary Branch, RADC.	Orderly in the Court of Sh. Bhupinder Singh, Ld. Spl. Judge, PC Act, CBI, RADC.

Sh. Anandul.

S.No.	Name of Officials (Sh./ Ms.)	From	To
21	S. Sreelata EC- 93476658	SJA, RTI Section, RADC.	SJA/ Branch Incharge, Hindi Rajbhasha Anubhag & RTI Section, RADC.
22	Jyoti Sehgal EC- 12075	JA in Record Room & Digitization Cell, RADC.	JA, Hindi Rajbhasha Anubhag, Protocol Section & RTI Cell, RADC.

- Note :-**
1. Compliance of Circular No.- 32720-32850/P&T/Admn.-I &II/Hqs/Delhi/2023 dated 24.08.2023 of Ld. PDJ, HQs shall be ensured strictly without any fail by the Ahlmads/ officials concerned.
 2. Officials of Hindi Rajbhasha Section, RADC shall continue to sit in the RTI seat/ Section and look after the work of Hindi Rajbhasha Section.
 3. Ms. S. Sreelata, SJA is also hereby appointed PRO of this Court Complex in addition to the work already assigned to her and Ms. Jyoti Sehgal, JA is also hereby appointed as Link PRO in addition to the work already assigned to her.
 4. Sh. Naveen (at Sl. No.- 19) shall work as Peon at new place of posting and shall not consider this order as a change of his cadre. He shall continue to be in his parent cadre for all purposes.

Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.

A Chandna

(ANJU BAJAJ CHANDNA)

Principal District & Sessions Judge-cum-Spl. Judge (PC-Act) CBI, RADC, New Delhi.

No.: 7239 D - 7289 D /F.7/P&T/Admn/RADC/2023
Copy forwarded for information and necessary action to :-

Dated, Delhi the 06.09.2023

1. The Principal District & Sessions Judge (Hqs), Tis Hazari Court, Delhi.
2. The Chairperson, Central Hindi Implementation Committee, THC.
3. The Nodal Officer/ Ld. ACMM-01, Hindi Rajbhasha Anubhag, RADC.
3. The DDO, Central District, Tis Hazari Courts, Delhi.
4. The Administrative Officer (J), Admn.I, II & III Central District, Tis Hazari Courts, Delhi.
5. The Reader to the concerned Courts.
6. The concerned officials.
7. The PS to the undersigned.
8. The Dealing Official, Leave Seat, RADC, Delhi.
9. The Branch In charge, Computer Branch, RADC for being uploaded on the official website.
10. The Dealing Official, LAYERS seat, THC, Delhi.
11. The Dealing Official T&P -I, II & III Personal File/ACR/Leave/Website Committee, THC, Delhi.
12. The Branch Incharge, R&I, RADC with the direction to ensure that the proforma of Handing over /Taken over is annexed with the joining/ relieving report of the Ahlmads concerned transferred.

A Chandna

Principal District & Sessions Judge-cum-Spl. Judge (PC-Act) CBI, RADC, New Delhi